

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 304 OF 2016  
APPEAL NO. 96 OF 2017  
APPEAL NO. 159 OF 2017  
APPEAL NOS. 139 OF 2017 & 140 OF 2017  
**AND**  
APPEAL NO. 171 OF 2017**

**Dated: 27<sup>th</sup> March, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**APPEAL NO. 304 OF 2016**

**NTPC Ltd.**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**...Appellant(s)**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Shri Venkatesh  
Ms. Nishtha Kumar  
Mr. Vikas Maini

Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Manoj Kumar Sharma for R-2  
  
Mr. R. B. Sharma  
Mr. Mohit Mudgal for R-7

**In the matter of:**

**APPEAL NO. 96 OF 2017**

**NTPC Limited**

**Vs.**

**AP Eastern Power Distribution Co. Ltd. & Ors.**

**.... Appellant(s)**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G.Ramachandran  
Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal  
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Rakesh K. Sharma  
Mr. Nishant Sharma for R-3 & R-4  
  
Mr. S. Vallinayagam  
Ms. Amali for R-11  
  
Ms. Anna Malhotra  
Mr. Sansar Kumar for R-14

**APPEAL NO. 159 OF 2017**

**NTPC Limited** ..... **Appellant(s)**  
**Vs.**  
**West Bengal State Electricity Distribution Company Ltd. & Ors.** ..... **Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G.Ramachandran  
Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal  
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. R.B. Sharma  
Mr. Mohit Mudgal for R-2, R-12 & R-13  
  
Mr. R.K. Mehta  
Ms. Hinanshi Andley for R-4  
  
Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for R-9

**In the matter of**

**APPEAL NO. 139 OF 2017 & APPEAL NO. 140 OF 2017**

**NTPC Limited** ..... **Appellant(s)**  
**Vs.**  
**M.P. Power Management Company Limited & Ors.** ..... **Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G.Ramachandran  
Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal

Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Ravi Sharma for R-1

**In the matter of:**

**APPEAL NO. 171 OF 2017**

**NTPC Ltd.**

**...Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Shri Venkatesh  
Ms. Nishtha Kumar  
Mr. Vikas Maini

Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Manoj Kumar Sharma for R-2

Mr. R. B. Sharma  
Mr. Mohit Mudgal for R-7

**ORDER**

We have heard learned counsel for the parties.

Written submissions on the issue of referring the matter to the larger Bench may be filed by those parties who have not yet filed the same.

List these matters for further hearing/compliance on **05.04.2019**.

**(S. D. Dubey)**  
**Technical Member**

*tpd/kt*

**(Justice Manjula Chellur)**  
**Chairperson**